

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 60(ND)/16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

**NAME OF THE COMPANY:** Vandana Goswami Vs Shri Sneh Bihari Estate  
Pvt. Ltd.

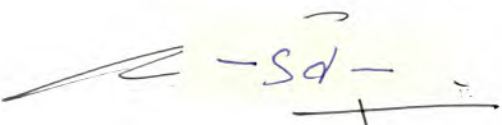
**SECTION OF THE COMPANIES ACT:** 397/398

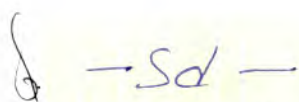
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:      None.

**ORDER**

Re-notify this case on 28.09.2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(R. Varadharajan)**  
**Member (J)**